

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 112(ND)/2011**

**IN THE MATTER OF:**

**M/s Rupak Gupta & Anr.**

.... **APPLICANT / PETITIONER**

**Vs.**

**M/s Banaras House Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 13.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER**

:- Mr. Virender Ganda, Sr. Advocate  
Mr. Krishan Kumar, Advocate  
Mr. Gauri Rishi, Advocate  
Ms. Shelly Khanna, Advocate

**For the RESPONDENT**

:-

**ORDER**

Learned Counsel for the parties are present and represents that the matter is part heard before the Hon'ble Principal Bench. Let the matter be placed before the Hon'ble Principal Bench on 18<sup>th</sup> September 2017.

Sd-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**